# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 485 TO BE ANSWERED ON THE $25^{TH}$ JUNE, 2019

#### ELIGIBILITY FOR PM KISAN SAMMAN NIDHI SCHEME

485. SHRI SUNIL KUMAR SINGH:

SHRI RAVINDRA SHYAM NARAYAN SHUKLA:

**ALIAS RAVI KISHAN:** 

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the eligibility criteria set for the farmers to avail benefit under Pradhan Mantri Kisan Samman Nidhi (PM KISAN) scheme;
- (b) the number of people who availed assistance under PM KISAN scheme so far, the details thereof, State-wise including Chatra, Latehar and Palamu districts of Jharkhand and the districts of Uttar Pradesh; and
- (c) the efforts being made by the Government to implement the said scheme in the States where it has not been implemented?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): All landholder farmers' families in the country are eligible for the PM-Kisan Scheme, except those covered under the following exclusion criteria:
  - (I) All Institutional Land holders; and
- (II) Farmer families in which one or more of its members belong to following categories :
  - i) Former and present holders of constitutional posts
  - ii) Former and present Ministers/ State Ministers and former/present Members of Lok Sabha/ Rajya Sabha/ State Legislative Assemblies/ State Legislative Councils,former and present Mayors of Municipal Corporations, former and present Chairpersons of District Panchayats.

- iii) All serving or retired officers and employees of Central/ State Government Ministries /Offices/Departments and its field units Central or State PSEs and Attached offices /Autonomous Institutions under Government as well as regular employees of the Local Bodies (Excluding Multi Tasking Staff / Class IV/Group D employees)
- iv) All superannuated/retired pensioners whose monthly pension is Rs.10,000/-or more (Excluding Multi Tasking Staff / Class IV/Group D employees)
- v) All Persons who paid Income Tax in last assessment year.
- vi) Professionals like Doctors, Engineers, Lawyers, Chartered Accountants, and Architects registered with Professional bodies and carrying out profession by undertaking practices.
- (b): Till date, 3,33,14,898 and 2,89,59,068 farmers' families have availed 1<sup>st</sup> and 2<sup>nd</sup> installments respectively under the PM-Kisan Scheme. A Statement showing State/UT-wise number of beneficiaries who have received the financial benefits under the Scheme, including the beneficiaries of Jharkhand is enclosed at **Annexure-I**. A Statement showing beneficiary details of Chatra, Latehar and Palamu districts of Jharkhand and the districts of Uttar Pradesh is enclosed at **Annexure-II**.
- (c): The Government has been conducting regular meetings with all the State / UT Governments, including those who have not on-boarded the scheme so far, through Video Conferencing, physical meetings, physical communications as well as e-mails, at frequent intervals several times during a month, exhorting them to expeditiously upload data of farmers on the PM-Kisan Portal to enable it to release the benefits to the beneficiary farmers.

### STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 485 DUE FOR ANSWER ON 25.06.2019

States	First installment Payment (No. of beneficiaries)	First installment Payment (Amount) (In Rupees)	Second installment Payment (No. of beneficiaries)	Second installment Payment (Amount) (In Rupees)
Andaman and				
Nicobar Islands	10,004	20,008,000		0
Andhra Pradesh	3,443,116	6,886,232,000	3,126,852	6,253,704,000
Arunachal Pradesh	0	0		0
Assam	1,119,983	2,239,966,000	1,029,438	2,058,876,000
Bihar	231,873	463,746,000	219,136	438,272,000
Chandigarh	13	26,000		0
Chhattisgarh	111,898	223,796,000	109,434	218,868,000
Dadra and Nagar				
Haveli	5,322	10,644,000		0
Daman and Diu	2,119	4,238,000		0
Delhi	0	0		0
Goa	2,385	4,770,000	2,336	4,672,000
Gujarat	2,832,336	5,664,672,000	2,821,569	5,643,138,000
Haryana	942,052	1,884,104,000	935,929	1,871,858,000
Himachal Pradesh	474,763	949,526,000	438,256	876,512,000
Jammu and				
Kashmir	497,204	994,408,000	459,593	919,186,000
Jharkhand	470,307	940,614,000		0
Karnataka	320,721	641,442,000	231,847	463,694,000
Kerala	935,786	1,871,572,000	931,661	1,863,322,000
Lakshdweep	0	0		0
Madhya Pradesh	9,304	18,608,000		0
Maharashtra	2,129,137	4,258,274,000	1,418,119	2,836,238,000
Manipur	7,276	14,552,000		0
Meghalaya	76	152,000		0
Mizoram	24,410	48,820,000	11,931	23,862,000
Nagaland	33,554	67,108,000	30,459	60,918,000
Odisha	962,115	1,924,230,000	799,293	1,598,586,000
Puducherry	4,200	8,400,000		0
Punjab	1,275,440	2,550,880,000	1,144,648	2,289,296,000
Rajasthan	1,493,023	2,986,046,000	•	0
Sikkim		0		0
Tamilnadu	2,148,504	4,297,008,000	2,063,192	4,126,384,000
Telangana	2,110,887	4,221,774,000	1,858,210	3,716,420,000
Tripura	151,095	302,190,000	151,064	302,128,000
Uttar Pradesh	11,169,349	22,338,698,000	10,848,667	21,697,334,000
Uttarakhand	396,646	793,292,000	327,434	654,868,000
West Bengal	0	0	0	0
Total	33,314,898	66,629,796,000	28,959,068	57,918,136,000

### STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 485 DUE FOR ANSWER ON 25.06.2019

Jharkhand				
District	Number of beneficiaries			
	1st Installment	2nd Installment		
CHATRA	36951	27213		
PALAMU	18147 28717	12871 16252		
FALAWO	Uttar Pradesh	10232		
	eneficiaries			
District	1st Installment	2nd Installment		
AGRA	191802	188556		
ALIGARH	156255	153476		
ALLAHABAD AMBEDKAR NAGAR	223977 129896	214077 121335		
Amethi	140831	135729		
AMROHA	99470	97928		
AURAIYA	81864	80414		
AZAMGARH BAGHPAT	306027	294875 53175		
BAHRAICH	58107 232303	228383		
BALLIA	125053	120474		
BALRAMPUR	148627	145805		
BANDA	93875	91593		
BARABANKI	196028	192063		
BAREILLY BASTI	206699 171837	195007 170501		
BHADOHI	77156	74551		
BIJNOR	182561	176451		
BUDAUN	187893	183689		
BULANDSHAHR	190171	186082		
CHANDAULI CHITRAKOOT	96561	94366		
DEORIA	79084 209955	77703 205563		
ETAH	124604	122253		
ETAWAH	116948	113039		
FAIZABAD	163651	157236		
FARRUKHABAD	105911	103741		
FATEHPUR	110667	102292		
FIROZABAD GAUTAM BUDDHA NAGAR	129560 25401	126900 24963		
GHAZIABAD	31918	30390		
GHAZIPUR	225590	220264		
GONDA	258106	253140		
GORAKHPUR	158461	155488		
HAMIRPUR HAPUR	97636 62009	93732 59778		
HARDOI	346187	339542		
HATHRAS	86778	83841		
JALAUN	94829	93003		
JAUNPUR	275841	267233		
JHANSI	108894	107780		
KANNAUJ	104843	100102		
KANPUR DEHAT	144162	136669		
KANPUR NAGAR	141802	136826		
Kasganj KAUSHAMBI	102541 126090	99988 120453		
KHERI	309855	304886		
KUSHI NAGAR	212893	209558		
LALITPUR	98479	97549		
LUCKNOW	106106	103489		
MAHARAJGANJ	182661	178085		
MAHOBA	50652	49837		
MAINPURI MATHLIBA	141192	137764		
MATHURA MAU	119624 99832	116356 98048		
MEERUT	81937	76410		
MIRZAPUR	185517	180367		
MORADABAD	148212	146879		
MUZAFFARNAGAR	111220	106811		
PILIBHIT PRATAPGARH	132152 250688	127425 240764		
RAE BARELI	263269	256501		
RAMPUR	125837	122070		
SAHARANPUR SAMBHAL	164487 123988	159101 122757		
SANT KABEER NAGAR	91291	89273		
SHAHJAHANPUR SHAMLI	225158 30941	218700 30259		
SHRAVASTI	72930	71443		
SIDDHARTH NAGAR	130667	127236		
SITAPUR SONBHADRA	335365 113275	324534 110458		
SULTANPUR	189969	179227		
UNNAO	252523	244667		
VARANASI	90166	87762		